

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

ORIGINAL APPLICATION NO.112 of 2020 (SZ)

Tribunal on its own motion SUO MOTU
Based on the news item in Tamil Newspaper
Dinamalar Chennai Edition dated: 13.07.2020,
"Delay in starting the cultivation due to
non-maintenance of Uyyakondan Canal"

...Applicant

Vs

The Principal Secretary to Government,
Public Works Department,
Chennai and Ors.

...Respondents

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Advocate for the Respondent: TNPCB
Tr. S. Sai Sathya Jith,
Advocate, Chennai

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI.

ORIGINAL APPLICATION NO.112 of 2020 (SZ)

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Vs

1. The Principal Secretary to Government,
Public Works Department,
Chennai .
2. The Secretary to Govt. of Tamil Nadu,
Department of Environment,
Govt. Secretariat,
Chennai, Tamil Nadu.
3. Home Secretary to Government,
Department of Home, Prohibition and Excise,
Govt. Secretariat,
Chennai, Tamil Nadu.
4. The Director.
Department of Environment,
Chennai.
5. The Chairman,
Tamil Nadu Pollution Control Board,
Chennai.
6. Tamil Nadu Coastal Zone Management Authority,
Rep. by its Member Secretary,
Chennai.
7. The District Collector,
Chennai District.
8. Greater Chennai Corporation,
Rep. by its commissioner,
Chennai.

...Respondents


11/9/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

REPORT FILED ON BEHALF OF THE RESPONDENT –TAMIL NADU
POLLUTION CONTROL BOARD

I, R. Rajamanickam, Son of P.M. Ramasamy, Hindu, aged about 57 years, having my office at No. 76, Mount Salai, Guindy, Chennai -600 032, do hereby solemnly affirm and sincerely state as follows:

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing the Report on behalf of the Respondent Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble National Green Tribunal (Southern Zone) in its order dated 24.03.2021, has directed ineralia as follows:

"we feel that some more time can be granted to the Pollution Control Board as well as sixth respondent to file further report regarding the progress of the work done and also any improvement made in respect of the complaints made in the newspaper report and whether due to the work that has been done, any improvement has resulted in resolving the issue to avoid pollution being caused to the storm water drain".

3. It is respectfully submitted that in pursuance to the Hon'ble NGT (SZ), Chennai order dated 24.03.2021, the M/s. Mahatma Gandhi Memorial Government Hospital, Trichy, TS.No. 2, Block No. 8, ward No. Y, Puthur Village, Trichy west Taluk was inspected by the TNPCB officials on 05.08.2021 and 11.08.2021 and report is submitted as follows:


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- i. The Hospital has stopped the septic tank overflow discharge from 09-12-2020 onwards into the Uyyakondan channel.
- ii. At present, the Trichy City Municipal Corporation is conveying the Septic tank over flow in their tankers to Trichy Corporation STP Pumping Station and treated in existing Trichy Corporation STP. The trade effluent generated from the hospital is disinfected using 2% sodium hypochloride solution before discharging in Septic tank over flow collection well in the Hospital.
- iii. Laying of pipe lines for connecting to septic over flow collection well in the Hospital premises to the nearby Trichy City Municipal Corporation's STP Pumping Station is under progress. It will be completed before 30-09-2021.
- iv. During inspection on 05-08-2021 and 11-08-2021, no sewage is discharged into Uyyakondon channel.
- v. M/s. Mahatma Gandhi Memorial Government Hospital, Trichy has obtained consent under the Water (P&CP) Act, 1974 as amended and the Air (P&CP) Act, 1981 as amended valid upto 30-11- 2021 and authorization under Biomedical Waste Management Rules, 2016 valid upto 30-11- 2021.
- vi. The Hospital is generating 3 T/day of Solid waste in its premises. Biomedical waste is not mixed with garbage generated in the hospital.
- vii. The segregated biomedical waste is disposed to the CBMWTF M/s. Medicare Enviro System, Thanjavur on daily basis.


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viii. No biomedical waste and solid waste is disposed outside the unit premises or in Uyyakondan Channel

ix. The biodegradable and non-biodegradable solid waste are segregated and collected separately and disposed through the Local Body (Trichy City Municipal Corporation).

4. It is respectfully submitted that Trichy City Municipal Corporation is maintaining and collecting 390 T/day of Municipal Solid waste in all 64 wards after segregation as Bio-degradable and non - bio degradable waste. Bio-degradable wastes are composted in 36 Micro compost units - 180 T /day provided in Trichy City Municipal Corporation. 15 T/day Bio-waste is treated by Bio methanisation process. 155 Tons/day of Plastic, Rubber etc., are sent to cement factories & recyclers; and 40 T /day of inert are sent for filling low lying areas. During inspection on 05-08-2021 and 11-08-2021, it was found that no municipal solid waste is dumped in Uyyakondan channel.

5. It is respectfully submitted that, action is being taken against the individual households who are letting untreated sewage into the water body by City Health Officer of Trichy City Municipal Corporation by way of issuing notices to stop such water contamination and to get UGD connection. Action is being taken in full swing to stop the untreated sewage water into the water body by blocking the pipes which are directly letting into channel, by issuing more notices under Public Health Act by Trichy City Municipal Corporation and removed garbage from river bund using JCP and Tipper Lorry.


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6. It is respectfully submitted that, even though action is being taken by the Corporation during inspection on 11-08-2021, it was noticed that the untreated sewage are directly letting into Uyyakondan channel from several points from individual households and causing pollution and reduces the dissolved oxygen levels below 4 mg/L. Water samples were taken in the following areas and tested in the Advanced Environmental Laboratory, TNPCB, Trichy. The DO level in the Uyyakondan Channel is given below.

Point of Collection	Dissolved Oxygen (mg/L)
Kumilithopu Area	3.6
Kamala Niketan Montessori School	1.9
Water sample near the park	4.0
Water sample in the left bank opposite to Ram Kaveri backside	3.3
Water sample in the Right bank at Ram Kaveri backside	3.4
Water sample near Beema Bridge	3.0
Water Sample near Alwarthope Bridge	2.2
Water Sample near Palakarai Bridge-I (near temple)	2.2
Water Sample near Palakarai Bridge-II (near ICICI bank)	1.3
Water sample near Eda Street bridge	2.2
Water sample near Thoppu theru bridge	1.5
Water sample in Annai Nagar Backside	1.8
Water sample in Duraisampuram Backside	3.9
Water Sample near 'The Hindu' Building	1.8

7. It is respectfully submitted that implementation of River Front Development Project at Uyyakondan Channel is being executed at an estimated cost of Rs.17.56 Crore to prevent channel pollution. Work order was issued to M/s. PST Engineering, Namakkal on 07.01.2019 and so far


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85% of the work has been completed. Various entertainment infrastructures such as providing three parks in the project area in the name of Tiger Park, Peacock Park and Lotus Park are being created in the 2.1 km stretch on both side of Uyyankondan Channel.

8. It is respectfully submitted that, to prevent the pollution in Uyyakondan channel, the Corporation decided to improve and develop the channel area under River Front Development component of Smart City Mission.

9. It is respectfully submitted that the Corporation has to conduct awareness program among public and erect display boards in the Uyyakondan channel areas to avoid throwing wastes in the water sources by the public.

10. It is respectfully submitted that during inspection, it was observed that there is no blockage in the Uyyakondan channel, due to solid waste and weeds and hyacinth. Various scheme works are under progress in Smart City Mission and AMRUT UGSS by Trichy City Municipal Corporation. Until that time schedule, Corporation has to take action to stop the untreated sewage which are directly letting into channel and insist the public to maintain the septic tank with soak pit arrangements to control water pollution in Uyyakondan channel.

11. It is respectfully submitted that TNPCB has issued directions vide Proceedings dated 18.06.2021 to the Commissioner, Trichy City Municipal


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Corporation to comply with the following within three months, among other things:

- i. The Municipal Corporation shall complete the underground sewerage system for the unsewered area and to ensure that the untreated sewage to assure 100% treatment of sewage.
- ii. The Municipal Corporation shall expedite the process of sewer connection, construction, completion and commissioning of under construction STPs so as to bring them into operation.
- iii. The Municipal Corporation shall furnish time bound plan of action and show the progress made in the construction of proposed STPs so as to bring them into operation.
- iv. The Municipal Corporation shall comply with the above directions within the time period specified therein. Otherwise Board shall impose Environmental Compensation as given below:

Environmental Compensation (EC) = Capital Cost factor x [Marginal Average Capital Cost for Treatment Facility x (Total Generation – Installed capacity) + Marginal Average Capital Cost for Convergence Facility x (Total Generation – Operational Capacity)] + O&M Cost Factor x Marginal Average O&M Cost x (Total Generation – Operational Capacity) x Number of days for which facility was not available + Environmental Externality x No. of days for which facility was not available.


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In this regard, reply has not yet been received from the Trichy City Municipal Corporation.

12. It is respectfully submitted that the Tamil Nadu Pollution Control Board will closely monitor the above works to be completed in timeline by the concerned departments to protect the Uyyakondan Channel.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such order as it may deem fit and proper in this case and thus render justice.


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TAMIL NADU POLLUTION CONTROL BOARD
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BEFORE ME

VERIFICATION

I, R. Rajamanickam, Son of P.M. Ramasamy working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.

Verified at Chennai on this 11th day of September, 2021.


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JOINT CHIEF ENVIRONMENTAL ENGINEER
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Advocate for the Respondent: TNPCB
Tr. S. Sai Sathya Jith,
Advocate, Chennai

Date: 11.09.2021

Date of Hearing: 13.09.2021